

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 29/2006
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016.

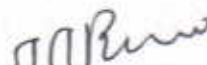
NAME OF THE COMPANY: Shri Daya Kishan Goel & Ors. V/s. M/s. Dinesh International Ltd.
& Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Manish k. Jha	Ad.	for Petitioners	
2.	Maheta Devi Adv.	(proxy)	for Respondents	

Order

List on 16.8.2016 2 p.m.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)

Dated : 13th July, 2016
(P.K. Sud)